



2026:AHC:41788-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 24365 of 2013

Phool Chand

.....Petitioner(s)

Versus

State of U.P. through Secretary and 10 others

.....Respondent(s)

Counsel for Petitioner(s)	:	Vivek Singh
Counsel for Respondent(s)	:	Rajiv Singh (S.C.), Mahesh Narain Singh, Sasmita Srivastava

Chief Justice's Court

**HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.**

1. On 27.01.2026, when the matter came up before the Court, none was present for the petitioner and therefore, the matter was adjourned to 24.02.2026.
2. Today also, none is present for the petitioner.
3. It appears that due to passage of time, the petitioner has lost interest in the petition. The same is therefore, **dismissed** for non-prosecution.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

February 24, 2026
SL/AHA